

नौबहन और परिवहन मंत्रालय में प्रभारी
राज्य मंत्री (श्री चांद राम) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) वार्षिक अनुमानित माल जो भारत
से जापान और इन्डोनेशिया ले जाया जाता है,
की मात्रा क्रमशः 457, 996 और 2000
टन है।

कैरोलियाना, मारशल और गिलबर्ट के
लिए माल की संभावना संबंधी जानकारी
सुलभ उपलब्ध नहीं है।

(घ) भारतीय नौबहन निगम, जो
एक सरकारी कंपनी है, लैटिन अमरीका के
पूर्वी तट पर स्थित देशों को सीधी नौबहन
सेवा चलाने के प्रस्ताव पर विचार कर रहा है।
अभी तक कोई अंतिम निर्णय नहीं किया गया है।

Report of the Study Team of atrocities on Harijans

443. SHRI P. K. KODIYAN: Will the
Minister of HOME AFFAIRS be pleased
to state:

(a) whether a study team was set up
together details about violent incidents
in which Harijans have been involved
during the months after the present Govern-
ment came to power; if so, the details
thereof;

(b) whether this panel has submitted
its report; and

(c) if so, the salient points thereof?

THE MINISTER OF HOME AF-
FAIRS (SHRI CHARAN SINGH): (a)

No such study team has been set up by the
Central Government.]

(b) and (c). does not arise.

Establishing HMT Unit in Marath- wada, Maharashtra.

444. SHRI GANGADHAR APPA
BURANDE: Will the Minister of IN-
DUSTRY be pleased to state:

(a) whether there is a proposal to es-
tablish an HMT Unit in Marathwada
district of Maharashtra; and

(b) if so, when?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(KUMARI ABHA MAITI): (a) A watch
assembly unit is proposed to be set up at
Kolhapur in Maharashtra, by the State
Government with the assistance of Hindus-
tan Machine Tools, a public sector
undertaking of the Government of India.

(b) The site location and building plans
have been finalised and the unit is expected
to go into operation in the next year.

Person detained without trial

445. SHRI HARI VISHNU KA-
MATH: Will the Minister of HOME
AFFAIRS be pleased to state:

(a) the total number of persons under
detention without trial in different prisons
throughout the country;

(b) the break-up of the figures, State-
wise; and

(c) the grounds on which or the laws
under which they are being detained?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AF-
FAIRS (SHRI DHANIK LAL MAN-
DAL): (a) to (c). A statement giving the
requisite information is attached.

Statement

S.No.	Name of the State	Number of persons under detention without trial	Grounds on which and the laws under which detained
1	2	3	4
1.	Andhra Pradesh	1	Under COFEPOSA, under orders from the Govt. of India.
2.	Gujarat	83	Under COFEPOSA

1	2	3	4
3.	Madhya Pradesh	2	1 under MISA and 1 under Foreigners Act, 1946. Both are Pakistani nationals.
4.	Manipur	172	Under IPC, Customs, Act, Arms Act, etc.
5.	Uttar Pradesh	3	Under COFEPOSA.
6.	West Bengal	24	(i) 2 under MISA (1 of these is a Pakistani national who is detained for unauthorised stay. The other, who is a Bangla Desh national, has been arrested for espionage) (ii) 22 under COFEPOSA.
7.	Delhi	12	2 under COFEPOSA; 5 under MISA, 5 are Pakistani internees awaiting repatriation (2 are Tripura cases)
8.	Bihar	} NIL	Question does not arise.
9.	Haryana		
10.	Himachal Pradesh		
11.	Jammu & Kashmir		
12.	Sikkim		
13.	Arunachal Pradesh		
14.	Andaman & Nicobar Islands		
15.	Chandigarh		
16.	Dadra & Nagar Haveli		
17.	Lakshadweep		
18.	Pondicherry	} Information is still awaited.	
19.	Assam		
20.	Karnataka		
21.	Kerala		
22.	Maharashtra		
23.	Meghalaya		
24.	Nagaland		
25.	Orissa		
26.	Punjab		
27.	Rajasthan		
28.	Tamil Nadu		
29.	Goa, Daman & Diu		
30.	Mizoram		

Subsidy to Tripura for exporting finished Products to other states and Importing of Raw Material.

446. SHRI SAMAR MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government contemplate to give cent per cent subsidy on transport of finished products for marketing to other States and for importing raw materials in Tripura considering it economically backward State in the country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b). Under the

Transport Subsidy Scheme-1971, presently in force, 50% of the cost of transport of both raw materials and finished goods in selected areas including Tripura between the locations of the industrial units and specified points of outlet is reimbursible. No proposal is under consideration for increasing this limit for reimbursement.

Reorganisation of Administrative structure in tribal areas.

447. SHRI K. PRADHANI: SHRI PRASANNBHAI MEHTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Administrative Structure in the Tribal areas is proposed to be